

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:204
ANSWERED ON:07.12.2012
SERVICE TAX EVASION
Aaron Rashid Shri J.M.;Kumar Shri P.

Will the Minister of FINANCE be pleased to state:

- (a) whether several insurance companies/firms have allegedly been indulging in the evasion of service tax;
- (b) if so, the details thereof including the names of such firms and the amount of service tax due from each one of them for the last three years and the current year;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the action taken or proposed to be taken against such companies/firms?

Answer

FINANCE MINISTER (SHRI P. CHIDAMBARAM)

(a)to (e): A statement is laid on the Table of the House.

STATEMENT MADE IN RESPONSE TO LOK SABHA STARRED QUESTION 204 BY SHRI J.M. AARON RASHID AND SHRI P. KUMAR, HONOURABLE MPs, ADMITTED FOR ANSWER ON 7.12.2012

REPLY TO PART (A)

Yes Sir.

REPLY TO PARTS (B), (C), (D) AND (E)

The details of the companies are enclosed as Annexure -A.

In cases where the investigation has been completed, Show Cause Notices have been issued. Some cases have been adjudicated and demands of service tax have been confirmed. Appeals against some orders are pending before the Customs Excise and Service Tax Appellate Tribunal. In some cases, recoveries have been made.

At this stage, it may not be possible to quantify the exact tax liability in each case.